

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 14 of 2021

Commissioner of Central Excise and Service Tax,
Jamshedpur

...

Appellant

Versus

M/s. Tinsplate Company of India Limited

...

Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : M/s. P.A.S Pati & Ranjana Mukherjee, Advocates

03/07.09.2021

1. The learned counsel for the appellant submits that present Tax Appeal may be listed along with Tax Appeal No. 14 of 2021 in the next week.
2. Office is directed to list Tax Appeal No. 14 of 2021 along with Tax Appeal No. 13 of 2021 in the next week.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

JK/